

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF **SYNEW STEEL PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s. Synew Steel Private Limited
2.	Date of incorporation of corporate debtor	2 nd March, 2008
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Bangalore
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27106KA2008PTC045714
5.	Address of the registered office and principal office (if any) of corporate debtor	806A, 8th Floor, Prestige Towers, # 99 & 100, Residency Road, Bangalore Bangalore KA 560025 IN
6.	Insolvency commencement date in respect of corporate debtor	30 th June, 2020 (Order received by IRP on 2 nd September, 2020)
7.	Estimated date of closure of insolvency resolution process	27 th December, 2020 (Based on insolvency commencement date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Mr. Mandar Wagh Registration No- IBBI/IPA-002/IP-N00450/2017-18/ 11276
9.	Address and e-mail of the interim resolution professional, as registered with the Board	A2/1102, Saarthi Shilp, Behind Ekalavya College, Kothrud, Pune-411038 Email Id: mandar.wagh@anandchaitanya.com Contact: 9822844488
10.	Address and e-mail to be used for correspondence with the interim resolution professional	A2/1102, Saarthi Shilp, Behind Ekalavya College, Kothrud, Pune-411038 Email Id: mandar.wagh@anandchaitanya.com Contact: 9822844488
11.	Last date for submission of claims	16 th September, 2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable as per the information available with IRP
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable as per the information available with IRP
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: As mentioned against entry number 10

Notice is hereby given that the National Company Law Tribunal, Bangalore Bench has ordered the commencement of a corporate insolvency resolution process of the Synew Steel Private Limited on 30th June 2020 (Order received by IRP on 2nd September, 2020).

The creditors of Synew Steel Private Limited, are hereby called upon to submit their claims with proof on or before 16th September, 2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Date: 4th September, 2020
Place: Pune

Mandar Wagh
Interim Resolution Professional